

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 31-08-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 142 of 2013 (SZ)(THC) (W.P (C) No. 24088 of 2012 Kerala High Court)	Joy Kaitharath, Thrissur  <b>Vs</b>  The Kerala Minerals and Metals Ltd, Kollam and 11 others	M/s. Babu Joseph Kuruvathazha , T.K. Biju, Jijy Paul & N.Shamsul Huda <b>Counsel for Applicant</b>  Sri. Kaushik N Sharma for R1 Smt. Suvitha .A.S. for R2 M/s. Ajay & Rema Smrithi for R3 Smt. Hema for R4 Mr. G.M. Syed Nurullah Sheriff for R5 Sri. P. Viswanathan for R6 to R9 M/s. V.V Sidharthan & Vipin D.G. for R10 M/s K. Shaj & Sajju. S for R11	For Judgement
2	Application No.290 of 2013 (SZ) (THC) (WP No. 32842 of 2011, Kerala High Court)	Polluted Area Welfare Society, Panmana PO, Chavara, Kollam  <b>Vs</b>  The Kerala Minerals and Metals Ltd., Sankaramangalam, Chavara, Kollam Dist and 20 others	M/s K. Shaj, Sajju. S, L.Rajmohan, C.D. Anil, Rexy Elizabeth Thomas, Anju Mohan, Syam J.Sam, Smitha C.R ,Retheash N.A, Praveen Abraham, A.P.Laws <b>Counsel for Applicant</b>  Shri. Kaushik N Sharma for R1 Smt. Rema Smrithi for R2 & R3 Shri. D.S. Ekambaram for R4	

			<p>Smt. M. Sumathi for R5 Smt. Suvitha A.S. for R6 to R10 and R17 to R21 M/s Sedhumadhavan, Aravindha Bharathi and Subbu Ranga Bharathi for R11, R12 Shri. N. Ramesh for R15</p>	
3	<p>Application No.453 of 2013 (SZ) (THC) (WP No. 26698 of 2010, Kerala High Court)  (M.A. not filed)</p>	<p>Kamalakshy Amma G., Kamala Bhavan, Panmara, Kollam Dt. and another  <b>Vs</b>  The Kerala Minerals and Metals Ltd. Sankaramangalam, Kollam Dt. rep by Managing Director and 12 others</p>	<p>M/s. K. Shaj, K.N. Radhakrishnan, Sajju.S &amp; Rexy Elizabeth Thomas <b>Counsel for Applicant</b>  Shri. Kaushik N Sharma for R1 Smt. Rema Smrithi for R2 &amp; R3 Sri. D.S. Ekambaram for R4 Mr. G.M. Syed Nurullah Sheriff for R5 Smt. Suvitha. A. S for R6 to R10 M/s Sedhumadhavan, Aravindha Bharathi and Subbu Ranga Bharathi for R11</p>	For Judgement
4	<p>Application No.186 of 2017 (SZ)</p>	<p>P.Tamilmani MCM Garden I Lane, Chennai  <b>Vs</b>  The Chairman, Tamil Nadu Pollution Control Board, Chennai and 3 others</p>	<p>M/s. K.Govi Ganesan, S.Vinoth Kumar, K.Yasar Arafath <b>Counsel for Applicant</b></p>	For Admission
5	<p>Application No.187 of 2017 (SZ)</p>	<p>Sri Kumaraswamy Silica Mines Rep.,by its Partner Chillakur Mandal, Nellore District, A.P.  Vs  The Secretray Ministry of Environment ,Forests &amp; Climate Change Government of India New Delhi and 3 others</p>	<p>M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi <b>Counsel for Applicant</b></p>	For Admission

6	Application No. 66 of 2015 (SZ)	<p>R. Kalidass, Maravar Street, Rameswaram</p> <p><b>Vs</b></p> <p>The Member Secretary, Tamil Nadu Coastal Zone Management Authority, Saidapet, Chennai and 5 others</p>	<p>M/s R. Jayaprakash and Niresh Rajendran</p> <p><b>Counsel for Applicant</b></p> <p>M/s. M.K. Subramanian &amp; P.Velmani for R1,R2 M/s. Yasmeen Ali for R3 M. Kannan for R4 M/s R. Bharanidharan, T. Shanmugam and P.K. Harinath Babu for R5 M/s.M.Arokiyaraj for R6</p>	For hearing
7	Application No. 76 of 2015 (SZ)	<p>D.V. Girish, Chikmagalur, Karnataka</p> <p><b>Vs</b></p> <p>The Member Secretary, National Tiger Conservation Authority, MoEF, New Delhi and 9 others</p>	<p>Mr.D.V.Girish</p> <p><b>Party-in-Person</b></p> <p>M/s. Me. Saraswathy for R1 M/s. Devaraj Ashok for R2 to R8 M/s Paul and Paul, J. Hudson Samuel and Partners for R10</p>	For hearing
8	<p>M.A.No.103 of 2017 (SZ)</p> <p><b>IN</b></p> <p>Application No.26 of 2016(SZ)</p> <p>Application No.26 of 2016(SZ)</p>	<p>Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others</p> <p><b>Vs</b></p> <p>The State of Tamilnadu Rep by its Director Dept of Environment &amp; Forest, Chennai and others</p> <p>Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others</p> <p><b>Vs</b></p>	<p>M/s.N.L.Rajah K.Narasimhan</p> <p><b>Counsel for Applicant</b></p> <p>M/s. M.K. Subramanian &amp; P.Velmani for R1 M/s. H.yasmeen Ali for R2 &amp; R3 M/s. Santhanaraman, Sivakumar for R4 &amp; R5</p> <p>M/s.N.L.Rajah K.Narasimhan</p> <p><b>Counsel for Applicant</b></p> <p>M/s. M.K. Subramanian &amp; P.Velmani for R1</p>	<p>To appoint an Expert from Anna University</p> <p>For hearing</p>

		The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others	M/s. H.yasmeen Ali for R2 & R3 M/s.Santhanaraman, Sivakumar for R4 & R5	
9	Application No. 10 of 2017 (SZ)	<b>Suo Motu</b> Proceedings initiated Based on the news item Published in "The Times of India" Chennai – Edition dated 20.1.2017 on the caption "Bhavani river water unfit for consumption" and "waste from Mettupalayam Government Hospital ends up in Bhavani River" <b>Vs</b> The Chief Secretary, Government of Tamil Nadu, Chennai and 9 others	M/s M.K. Subramanian E.Manoharan & P.Velmani for R1 to R3 M/s.E.Manoharan for R4 to R7 M/s.H.Yasmeen Ali for R9 & R10	For Reply
10	Application No. 18 of 2017 (SZ)	M.Gobineelan, Sriumugai, Coimbatore – 641 302 <b>Vs</b> The Secretary to the Government Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s.K.Myil Samy N.Stalin <b>Counsel for Applicant</b>  M/s. M.K Subramanian, E.Manoharan & P.Velmani For R1, R2, R5 M/s . A.Ilango for R3 & R4 M/s. E.Manoharan & P.Velmani for R6 to R9 M/s.Akhil Akbar Ali for R10	
11	Application No. 58 of 2017 (SZ)	T.T.Rangasamy President, Bhavaani Nadhineer Matrum Nilathadi Neer Paadhuhaappuk Kuzhu, Mettuppalayam <b>Vs</b> State Government of Tamil Nadu, Through its Chief Secretary Government of Tamil Nadu, Chennai and 8 others	Mr.R.Natarajan <b>Counsel for Applicant</b>  M/s. M.K Subramanian, E.Manoharan & P.Velmani for R1 to R4, R7 to R9 M/s. P.Gnanasekaran for R5 Mrs.H.Yasmeen Ali for R6	

12	Application No.105 of 2017 (SZ)	D.Sathees Kumar Mettupalayam <b>Vs</b> State of Tamil Nadu Rep.,by its Chief Secretary, Secretariat, Chennai and 7 others	M/s. V.S.Senthil Kumar A.Kripakaran R.Murugan <b>Counsel for Applicant</b>  M/s. M.K Subramanian, & P.Velmani for R1,R2 M/s.H.Yasmeen Ali for R6  M/s. E.Manoharan for R7,R8	For Reply
13	Application No.92 of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu <b>Vs</b> The State of Tamil Nadu Rep by its Secretary, Department of Revenue (Land Department) Chennai and 9 others	S.Vijaya Kumar <b>Party in Person</b>  M/s. E.Manoharan for R1 to R8 M/s .P.Srinivas N.K.Ponraj R.Purushothaman for R8	For Status Report

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Registrar